

- on the working of the National Council for Cement and Building Materials, New Delhi, for the year 1990-91. [Placed in Library See No. LT- 1344/92]
- (3) (i) A copy of Annual Report (Hindi and English versions) of the Institution for Design of Electrical Measuring Instruments, Bombay, for the year 1990-91 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute for Design of Electrical Measuring Instruments, Bombay, for the year 1990-91. [Placed in Library See No. LT- 1345/92]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1990-91 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi And English versions) regarding Review by the Government on the working of the Khadi and Village Industries Commission, Bombay, for the year 1990-91. [Placed in Library See No. LT- 1346/92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Coir Board, Kochi, for the year 1990-91 under section 19 of the Coir Industry Act, 1953.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Coir Board, Kochi, for the year 1990-91. [Placed in Library See No. LT-1347/92]
- Review and Annual Report of Bengal Immunity limited, Calcutta and Indian Petrochemicals Corporation limited Vadodra for 1990-91 etc.**
- THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): I beg to lay on the Table—
- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Bengal Immunity Limited, Calcutta, for the year 1990-91.
- (ii) Annual Report of the Bengal Immunity Limited, Calcutta, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 1348/92]
- (b) (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1990-91.
- (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Vadodara, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English ver-

sions) showing reasons for delay in laying the papers mentioned at item (a) of (1) above [Placed in Library See No. LT-1349/92]

Review on and Annual Report of Cycle Corporation of India Limited, Calcutta for 1990-91 and review on and Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): I beg to lay on the Table

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act 1956:-

(a) (i) A statement regarding Review by the Government on the working of the Cycle Corporation of India Limited, Calcutta, for the year 1990-91.

(ii) Annual Report of the Cycle Corporation of India Limited, Calcutta, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1350/92]

(b) (i) A statement regarding Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1990-91.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1990-91 along with Audited

Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item (b) of (1) above. [Placed in Library See No. LT- 1351/92]

Annual Report and Annual Accounts of the Employees State Insurance Corporation for the year 1990-91

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table.

- (1) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1990-91, under section 34 of the Employees' State Insurance Act, 1948.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation for the year 1990-91 together with an Audit Report thereon, under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library See No. LT- 1352/92]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Second and Third Reports

12.38hrs.

[English]

SHRI RATILAL VARMA (Dhanduka): I beg to present the Second and Third Reports (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.
